

**DIVISION BENCH**

**ITEM NO.115**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (CAA) No. 16/ALD/2022 IN CA (CAA) No. 11/ALD/2022**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> December,  
2022, 02:30 pm**

<b>NAME OF THE COMPANY</b>	<b>RTS FASHIONS PRIVATE LIMITED &amp; ANR WITH RED TAPE LTD.</b>
<b>UNDER SECTION</b>	<b>230/232 OF COMPANIES ACT 2013</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Rajeev K Goel alongwith Sh. Kartikeya Goel, Adv. & Sh. Ankit Kumar Singh, PCS  
: *For the Petitioners*

Sh. Krishna Dev Vyas, Adv. : *For the ROC*

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to  
15<sup>th</sup> December, 2022.

*—Sd—*

**Dr. R.C. Srivastava  
(Court Officer)**

***06<sup>th</sup> December, 2022***

*Priya Agarwal  
(Stenographer)*